

(d) Does not arise.

#### Complaints on medical system

2356. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of complaints received in respect of Ayurveda, Unani and Naturopathy including CGHS in Delhi during the last two years and the current year, so far; and

(b) what action has been taken in each case?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Polio affected children

‡2357. SHRI BALBIR PUNJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of number of children affected from polio, State-wise; and

(b) the progress made in the direction of polio eradication and the measures being taken to do away with the prejudice against polio drops prevailing in a particular community?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) State-wise detailed information on polio affected children is given in the Statement (*See below*).

(b) To remove the prejudice of all communities against polio drops, efforts through mass media and inter-personal communication are being made by the polio partners in UP and Bihar — UNICEF, CORE and WHO, More than 5500 community mobilisers have been deployed by UNICEF and CORE to create awareness among mothers, religious leaders and other influencers through meetings, rallies, health camps and mosque announcements. As a result of these efforts the level of resistance to OPV has been decreasing rapidly over the past few years. In these areas the number of households overtly refusing Oral Polio Vaccine is the lowest ever. Not only has the overall number of resistant households reduced, but the resistance is now more sporadic and significantly less clustered. In May 2009, less than 0.1 % of the 3.3 crore households in Uttar Pradesh and less than 0.1 % of 1.59 crore households in Bihar refused vaccination.

#### Statement

*Number of Polio cases by State, 2008-09*

State/UT's	2008	2009*
1	2	3
Uttar Pradesh	305	97

‡Original notice of the question was received in Hindi.

1	2	3
Bihar	233	34
Delhi	5	3
Rajasthan	2	1
Uttarakhand	1	1
Haryana	2	0
Maharashtra	2	0
West Bengal	2	0
Punjab	2	0
Orissa	2	0
Andhra Pradesh	1	0
Madhya Pradesh	1	0
Assam	1	0
Gujarat	0	0
Karnataka	0	0
Jharkhand	0	0
Chandigarh	0	0
Himachal Pradesh	0	0
Jammu and Kashmir	0	0
Tamil Nadu	0	0
Chhattisgarh	0	0
Kerala	0	0
Daman and Diu	0	0
Dadra and Nagar Haveli	0	0
Goa	0	0
Pondicherry	0	0
Andaman and Nicobar Islands	0	0
Arunachal Pradesh	0	0
Lakshadweep	0	0
Manipur	0	0

1	2	3
Meghalaya	13	0
Mizoram	0	0
Nagaland	0	0
Sikkim	0	0
Tripura	0	0
TOTAL	559	136

\*Status as on 17th July, 2009.

#### Shortage of doctors in rural areas

2358. SHRI N.R. GOVINDARAJAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Rural Health Mission (NRHM) has failed to achieve its target due to shortage of doctors in the rural areas;

(b) if so, the details thereof including the target fixed under the scheme;

(c) whether a large number of sanctioned posts of specialized doctors are also lying vacant;

(d) if so, the details thereof;

(e) the steps taken/proposed to be taken to fill up these vacant posts; and

(f) the manner by which the various targets are sought to be achieved keeping in view the vacant posts of the specialized doctors?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No. Human resource engagement is a major thrust area under NRHM and is a priority being pursued with the States. As reported by States (April, 2009) a total of 6710 medical doctors at various levels, 2299 specialists, at CHC have also been engaged on contract under NRHM thus significantly adding to the numbers of doctors and specialists in the rural health care system.

(b) NRHM has clearly articulated Timelines for achievement, a copy of which is given in the Statement.

(c) to (e) States Government appoint doctors against sanctioned posts. They have been directed to fill up existing vacancies.

(f) The regular staff is being appointed by the State Governments. However, to bridge the gap between the required and existing staff, the staff is being appointed on contract basis under NRHM, by the States.